

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3238
ANSWERED ON:11.02.2014
REVIEW OF SWATANTRATA SAINIK SAMMAN PENSION SCHEME
Shankar Alias Kushal Tiwari Shri Bhisma

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received representations from various quarters to review/revise the Swatantrata Sainik Samman Pension Scheme;
- (b) if so, the details thereof including the total number of representations received during each of the last three years and the current year, State/UT-wise;
- (c) whether the Government has constituted a Commission/Committee to review and revise the said pension scheme in view of the rise in the prices of essential commodities and the plight of the freedom fighters; and
- (d) if so, the details thereof and the time by which such pension amount is likely to be revised/reviewed?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI R.P.N. SINGH)

(a) & (b): Representations from various Freedom Fighters` Organisations and individuals have been received from time to time to revise the Swatantrata Sainik Samman Pension Scheme.

(c) to (d): The Basic Pension of the Central Samman Pensioners was last revised in the year 2006. In addition to the basic pension, Central Samman Pensioners receive clearness relief, which is revised every year, on the basis of twelve monthly average increase in All India Consumer Price Index. With effect from 01.08.2013, Samman Pension is Rs18,547/- per month, which includes basic pension of Rs.6,330/- plus dearness relief at 193%. At present, there is no proposal under consideration to increase the pension of the freedom fighters. Also no Commission/Committee has been constituted to revise the Swatantrata Sainik Samman Pension Scheme. However, there exists a Committee of eminent Freedom Fighters, chaired by the Minister of State in the Ministry of Home Affairs, to look into issues related to welfare of the freedom fighters.